

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1252
ANSWERED ON:08.08.2011
BAN ON TOBACCO AND ITS PRODUCTS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the total production and consumption of tobacco in the country during the last three years;
- (b) the total value of export of tobacco and total revenue generated by the Government from such exports during the said period, year-wise;
- (c) whether there has been any fluctuation in the quantity of production, consumption and export of tobacco during the said period and if so, the details thereof;
- (d) whether there has been a constant increase in the area under tobacco cultivation during the said period making India the third highest producer of tobacco;
- (e) whether there has been demands for ban on tobacco and its products and if so, the reaction of the Government thereto; and
- (f) the details of the revenue generated by Government from the business of tobacco, pan masala and gutka?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a to c) The data regarding production, consumption and export of tobacco and tobacco products during last three years is given below:

Year	Tobacco Production (Million Kgs)	Tobacco Consumption (Million Kgs.)	Export (in Rs. Crore)#
2008-09	691.94	503.00	3461.05
2009-10	757.00	501.00	4344.40
2010-11	697.93	472.00	2990.71

(upto Dec., 2010)

(Source : Tobacco Board/Industry Sources, # DGCIS)

(d): India is one of the leading producers and exporters of tobacco in the world. In India, the area under FCV tobacco during the last 3 years is given below:

Crop Season	Area (ha)		
	Andhra Pradesh	Karnataka	Total
2007-08	126700	85755	212455
2008-09	140757	90427	231184
2009-10	150233	106601	256834

2010-11 132682 118989 251671

(Source : Tobacco Board)

(e): Government receives representations from various quarters on issues relating to ban/restrictions on tobacco/tobacco products. The Government is a signatory to the World Health Organization Framework Convention on Tobacco Control(WHO-FCTC) which mandates the reduction in demand and supply of tobacco. With regard to Article 5.3, the Government of India has further enacted "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003" (COTPA) to protect citizens, with special attention to groups at risk, such as pregnant women and children, from involuntary exposure to tobacco smoke, and to discourage consumption of cigarettes and other tobacco products by imposing various regulatory measures.

(f): During 2009-10 Central Excise Revenue Realisation from Tobacco and Tobacco Products was Rs. 13853 crore.